



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,14th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL(Suo Moto)/4/2021	XXX Versus IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
2	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
3	PIL/33/2021 FIXED	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
4	PIL/34/2021 FIXED	SOURAV PAUL Versus UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/3023/2021 FIXED	M/S N.F ENTERPRISE AND 2 ORS. Versus UNION BANK OF INDIA AND ANR.	MS. P CHAKRABORTY MS. A DAS	SC, UBI
DETENTION				
6	WP(C)/1721/2020 FIXED	SUBED ALI @ SABED ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
7	WA/116/2021 CAVT. NO.02592/021, FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/881/2021 in WA/116/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR Versus PRABAL SHARMA AND 3 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR

8	WA/117/2021 CAVT. NO.02612/021, FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/884/2021 in WA/117/2021	OIL AND NATURAL GAS CORPORATION LTD. AND ANR. Versus MRIGANKA SHARMA AND 7 ORS.	MR K CHOUDHURY MR. K M MAHANTA MR. P DAS MR S DIFUSA MR N RAY	MR P BHARADWAJ MR. M K CHOUDHURY FOR CAVEATOR
ORDERS				
9	Death Sentence Ref./1/2021 WITH LCR AND P.B., FIXED	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, SR. ADV MR. A BHATTACHARYA
10	CRL.A(J)/14/2021	MANGAL PAIK Versus THE STATE OF ASSAM		PP, ASSAM
11	I.A.(CrI.)/269/2021 FIXED in CrI.A./126/2016 WITH CrI.A./126/2016	PABITRA DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	S BORGHAIN MS. B DEVI	PP, ASSAM
	WITH I.A.(CrI.)/271/2021 in CrI.A./126/2016	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGOI MR.M BORGHAIN	PP, ASSAM
		PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH
COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND
HONOURABLE MR. JUSTICE M.R.PATHAK**

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL(Suo Moto)/3/2021 WITH OFFICE NOTE, FIXED	XXXX Versus THE ADVOCATE GENERAL, ASSAM AND ANR.	SC, GHC	ADVOCATE GENERAL, ASSAM PRESIDENT G.H.C BAR ASSO.

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LEAVE NOTE OF ADVOCATES FOR 14/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2892/2021 FIXED	TRIGYN TECHNOLOGIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, ELEM. EDU GA, ASSAM SC, SSA
2	WP(C)/2965/2021 B/O	ALI AZAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N HOQUE MR H GUPTA	SC, ELEM. EDU GA, ASSAM
3	WP(C)/3033/2021 B/O	ASSAM AIR PRODUCTS PVT. LTD Versus OIL INDIA LTD. AND 6 ORS	MR K P PATHAK MR. I KALITA MR. K P PATHAK	SC, O I L
4	WP(C)/3035/2021 B/O	KARIMUN @ KARIMUN NESSA BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, FOOD AND CIVIL SUPP
<u>ADMISSION</u>				
5	WP(C)/2941/2021 FIXED	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
6	WP(C)/2942/2021 FIXED	M/S BDS STEEL Versus ASSAM POWER DISTRIBUTION CO. LTD AND 4 ORS	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL
<u>HEARING</u>				
7	W.P.(CrI.)/14/2020 WITH RECORDS AND OFFICE NOTE, FIXED	DEBARSHI KASHYAP Versus THE UNION OF INDIA AND 7 ORS	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/06/2021

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|----|---------------------|------------|----|------------|
| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1216/2021 B/O	JURAN ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
2	Bail Appln./1219/2021 B/O	AKASH CHOUDHURY Versus THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
3	Bail Appln./1227/2021 B/O	MANTU ALI @ IFTIKAR HUSSAIN @ MINTU ALI Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
4	Bail Appln./1232/2021 B/O	JAMID HUSSAIN BARBHUIYA AND ANR. Versus STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
<u>MOTION</u>				
5	AB/1553/2021 B/O	AJIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
6	AB/1592/2021 B/O	NAGENDRA NATH MISHRA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MR A HAWARI	PP, ASSAM
7	AB/1600/2021 B/O	SULTAN ALI Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
8	AB/1611/2021 B/O	ABDUS SATTAR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A C ALI	PP, ASSAM
9	AB/1613/2021 B/O	HEMEN PATHAK Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
10	AB/1620/2021 B/O	BIR SING BEY AND 2 ORS Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
11	AB/1626/2021 B/O	ABDUR RAHIM Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./1082/2021 WITH SCAN COPY OF LCR, FIXED	SANJIB HAZARIKA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
13	Bail Appln./1164/2021 WITH SCAN COPY OF CASE RECORD, FIXED	GOUS UDDIN Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
BAIL HEARING				
14	AB/806/2021 FIXED	MEHDI ALAM Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
15	AB/837/2021 FIXED	NUR AMIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. A RAHMAN	MR. M DUTTA MR. M ISLAM PP, ASSAM
16	AB/1276/2021 FIXED	MOFIDUL ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
17	AB/1282/2021 FIXED	MANOJ ALI Versus THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
18	AB/1289/2021 FIXED	SANTOSH KR. MALAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS. S CHUTIA MR. A KHOUND MS. B BORA	PP, ASSAM
19	AB/1337/2021 FIXED	ANTOU TASSA @ KHIROD TASSA Versus THE STATE OF ASSAM	MR A ALI MR. T AHMED	PP, ASSAM
20	AB/1456/2021 FIXED	MAHMUDA BEGUM @ SAHAMUDA BEGUM Versus THE STATE OF ASSAM	MR. R R KAUSHIK	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	Review.Pet./27/2018	MD KALA RAJA LASKAR Versus MD ABDUL WAHID BARBHUIYA	MR. T U LASKAR MR. N DHAR MR. A H ALAMGIR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL
2	CRP/105/2019 CAVT. NO.0594/2019	RAMAWATI DEVI SINGH Versus BISHWAJIT CHOUDHURY AND ANR	MR P K KALITA MR. R SARMA MR H DEKA MR D HAZARIKA MR A HUSSAIN	MR. S SINGH MR S SARMA FOR CAVEATOR
3	CRP/71/2020	ASSAM POWER DISTRIBUTION COMPANY LTD. Versus EASTERN INDIA POWERTECH LTD.	MR. D NATH	MR G N SAHEWALLA MR S N SARMA SENIOR ADVOCATE GA, ASSAM MD ASLAM MR D SENAPATI SC, APDCL MR. K KALITA MR. A CHETIA MS. S GHOSH MS. S KATAKEY MR. C BASUMATARY MR G K DEKA
	WITH I.A.(Civil)/2313/2020 in CRP/71/2020	M/S EASTERN INDIA POWERTECH LTD. Versus M/S. ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MS. S KATAKEY	MR. D NATH
DELIVERY OF ORDER				
4	I.A.(Civil)/44/2021 in WP(C)/2291/2020	NIPUL CHANDRA DAS Versus PUNJAB NATIONAL BANK AND ANR.	MR S CHAKRABORTY	MR. S DUTTA
	WITH WP(C)/2291/2020	PUNJAB NATIONAL BANK Versus NIPUL CHANDRA DAS AND ANR.	MR S DUTTA MR. S DUTTA	ASSTT.S.G.I.
BAIL HEARING				
5	AB/1320/2021 FIXED	AMRIT GOGOI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2021

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| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1008/2021 B/O	MD. SAIDUR RAHMAN @ SAIDUL RAHMAN Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
2	Bail Appln./1210/2021 B/O	ARFAN ALI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
<u>MOTION</u>				
3	AB/1506/2021	SHRI MADHAB NATH Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
4	AB/1595/2021 B/O	MOHIDUL ISLAM @ MOIDUL ISLAM @ MOFIDUL Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
5	AB/1632/2021	ANIRUDDHA DEY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/827/2021	SABIL AHMED LASKAR Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	PP, ASSAM
7	AB/1393/2021	RAJ KISHAN SHAH Versus THE STATE OF ASSAM	MR S BORTHAKUR MR G BOKALIAL MR. D GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2021

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| 1) | MR. L SHARMA | 25-05-2021 | To | 25-06-2021 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1199/2021 FIXED	SWMKWR BRAHMA Versus THE UNION OF INDIA	MR. T DEURI	SC, NCB
2	Bail Appln./1202/2021	BINUD DEORI Versus THE STATE OF ASSAM	MR. M K DEURI MR. D GOGOI	PP, ASSAM
3	Bail Appln./1222/2021 B/O	JOWEL DAS Versus STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
4	Bail Appln./1224/2021	MD MUJAMIL ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR T THAKURIA	PP, ASSAM
<u>MOTION</u>				
5	Crl.Pet./308/2021 B/O	JAGADISH PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	PP, ASSAM
6	Crl.Pet./340/2021	RANJIT KUMAR NATH Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
7	AB/1479/2021 FIXED	AYUB ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. D A KAIYUM MR E HUSSAIN MR J ISLAM	PP, ASSAM
8	AB/1501/2021 FIXED	JIBAN SARKAR AND ANR. Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./520/2021 FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
10	Bail Appln./544/2021	PRASANTA KUMAR DUTTA Versus THE STATE OF ASSAM	MR. P BORA MR. P DEKA MR. A CHETIA	PP, ASSAM
11	Bail Appln./703/2021 FIXED	MANUHAR PRADHAN AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM

12	Bail Appln./759/2021 FIXED	RITA BORO Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
13	Bail Appln./827/2021 FIXED	AMINUL ALAM Versus THE STATE OF ASSAM	MR H RAHMAN MR S HOQUE	PP, ASSAM
BAIL HEARING				
14	AB/537/2021 FIXED	JAMALUDDIN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
15	AB/802/2021 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MR Z KAMAR MR. S U AHMED MR M I NEOG	PP, ASSAM
16	AB/1139/2021 FIXED	NABAJIT BORAH AND 3 ORS Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
17	AB/1273/2021 FIXED	RAJIBUL BHUYAN Versus THE STATE OF ASSAM	MR H BHUYAN MR K BHUYAN	PP, ASSAM
18	AB/1316/2021 FIXED	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
19	AB/1346/2021 FIXED	BALA ALI Versus THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
20	AB/1355/2021 FIXED	BIJU KUMAR DEKA Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI MS N RAI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1226/2021 B/O	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
2	Bail Appln./1228/2021	MUSSTT RINA BEGUM @ RINA BEGAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
3	Bail Appln./1229/2021	SMTI. SURABHI BEGUM @ SHRUTI @ SURUTI BANU Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
4	Bail Appln./1231/2021	MUSST. RINA BEGUM @ RINA BEGAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
<u>MOTION</u>				
5	AB/1597/2021 B/O	MOINUL HAQUE Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI	PP, ASSAM
6	AB/1617/2021 B/O	RANJIT KR. DAS AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
7	AB/1628/2021 B/O	MD. HEADYET ULLAH AHMED Versus STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
8	AB/1629/2021 B/O	MD. BITU ALI Versus THE STATE OF ASSAM	MR D R SAIKIA	PP, ASSAM
9	AB/1634/2021 B/O	ABDUR RASID SK @ ABDUL RASID SK AND 4 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./1107/2021 FIXED	SAMIUL ISLAM @ HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
11	Bail Appln./1131/2021 FIXED	MD TAJIR ALI @ TAJIR SHEIKH AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN	PP, ASSAM

12	Bail Appln./1132/2021 FIXED	MOINUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF	PP, ASSAM
13	Bail Appln./1146/2021 FIXED	BABUL ALI KHAN Versus THE STATE OF ASSAM	MR. A MANNAF	PP, ASSAM
14	Bail Appln./1177/2021 FIXED	ISAIAH MARAK Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM
BAIL HEARING				
15	AB/1385/2021 FIXED	SAHIJUL ALI @ SAIJUL Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM
16	AB/1395/2021 FIXED	RIPON GOSWAMI Versus THE STATE OF ASSAM	MR. D MAZUMDAR MS. S KANUNGOE	PP, ASSAM
17	AB/1406/2021 FIXED	DIMBESWAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
18	AB/1430/2021 FIXED	MARY HASDA Versus THE STATE OF ASSAM	G UDDIN MS ANNA K P	PP, ASSAM
19	AB/1455/2021 FIXED	JUNUMANI SHARMA Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
20	AB/1569/2021 FIXED	MAHESH ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021